

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

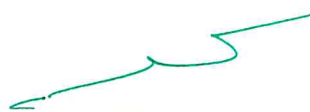
PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.77/ BB/17	-	For Website information on serving of notice to Respondent	Rule 6 of IB	Next Radio Limited Vs Golden Gate Ventires Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Shri Nikhil , Advocate, informed the Tribunal that he would file vakalat for the petitioner in the place of previous Advocate. Registry has directed him to obtain a No Objection Certificate from the previous Advocate who was appearing for the petitioner and then to file vakalat. Counsel requested time to comply the directions.

Time granted till 20.10.2017.


MEMBER (J)